

1	2	3	4
5.	M/s Balaji Sea Foods, Vishakhapatnam	2	Nil
6.	M/s Andaman Fisheries Pvt. Ltd., New Delhi	3	3
7.	M/s Simla Marine, New Delhi	1	Nil
8.	M/s A.K. International, New Delhi	5	1
9.	M/s Moon Marine India, Chennai	7	7
Total		37	19

[Translation]

#### Co-Operative Milk Societies

\*516. SHRI RAGHUVANSH PRASAD SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to open one lakh new rural cooperative milk societies in the country during Ninth Five Year Plan,

(b) if so, the number of Co-operative societies constituted so far; and

(c) the number of the societies likely to be constituted and the time by which the remaining societies would be constituted?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (c) The Government proposes to extend financial assistance for establishing 35,000 new dairy Co-operative Societies during the 9th Five Year Plan.

(b) A total of 82,384 societies have been created so far.

[English]

#### Reservoirs

\*517. SHRI GORDHANBHAI JADAVBHAI JAVIYA :  
SHRI RAMSHETH THAKUR :

Will the PRIME MINISTER be pleased to state :

(a) the number of proposals of reservoir schemes received by the Union Government from different State Governments during the last three years;

(b) the details of the schemes accepted and rejected by the Union Government during the period, State-wise;

(c) the number of such proposals pending with the Union Governments; and

(d) the time by which the decision is likely to be taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (d) 23 reservoir schemes were received in Central Water Commission during the last three years (from 4/95 to 30.6.98). Of these three projects namely Veligonda Project (Andhra Pradesh), Mewat Canal Project (Haryana) and Sina Kolegaon (Maharashtra) were returned to the State Governments with a request to prepare the reports as per Central Water Commission guidelines. The remaining reports are at various stages of examination including three projects which have been found acceptable by Technical Advisory Committee of Ministry of Water Resources namely Kar Project (Maharashtra), Dhanragoth Project (Orissa) and Gararda Project (Rajasthan). Clearance of these projects will depend upon the time taken by the State Governments for compliance of observations made by various Central appraising agencies.

#### US Senators Visit to India

\*518. SHRI MOHAN RAWALE :  
DR. SAROJA V. :

Will the PRIME MINISTER be pleased to state :

(a) whether a two-member team of US senators visited India recently;

(b) if so, the objective behind their visit to India;

(c) whether these US Senators have been conveyed that the US Administration's China policy does not take into account India's security interests; and

(d) if so, their reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) Yes, Sir. US Senators Sam Brownback, Chairman and Charles Robb, Ranking Member, Senate Foreign Relations Sub-Committee on Near East and South Asia, visited India from June 28-30, 1998. The Senators called on the Prime Minister, Home Minister and the Defence Minister and held discussions in the Ministry of External Affairs.

(b) The Senators conveyed that the purpose of their visit was to meet representatives of the Government of India and to gain first hand knowledge of the situation. They also conveyed that US Congress wanted to move on the issue of restrictions under the Glenn Amendment and to introduce greater flexibility in US laws.

(c) Discussions were held with the Senators on a wide-range of subjects including Indo-US bilateral relations and India's security concerns. In that context, their attention was drawn to continuing nuclear and missile cooperation

between Pakistan and China. Their attention was also drawn to government's reaction in response to the US-China "Joint Statement on South Asia". The Statement of the Official Spokesman categorically rejects the approach of the Joint Statement as unacceptable in the present day context.

(d) On their return, both the Senators commented positively on their meetings during the visit. Subsequently, on July 16, 1998, the two Senators alongwith others moved an amendment in the US Senate which confers the authority on the President of the US to waive, for a period not exceeding one year, some of the provisions of the Glenn Amendment.

[Translation]

#### Clearance to Irrigation Projects

\*519. SHRI RAVINDRA KUMAR PANDEY : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government are proposing to take necessary action against the State Governments which delay the implementation of irrigation projects, resulting in increase of the estimated cost of the projects and keep such projects pending;

(b) if so, the details thereof;

(c) the number of such irrigation projects in the country particularly in Bihar pending due to their non-implementation by the State Government;

(d) whether inspite of that, fresh irrigation projects of such states have been accorded approval; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) No, Sir. Irrigation being a state subject, irrigation projects are taken up for implementation by the State Governments themselves out of their own resources as per their own priorities. The completion period of a project depends on various factors such as its size, availability of land, clearances, geological conditions etc. Equally important are the funds allotted by State Governments to individual projects. Large number of projects approved by Central Government are at different stages of construction, all over the country including Bihar.

(d) and (e) Yes, Sir. During the last 5 years, 13 major and 13 medium projects have been accorded investment clearance by Planning Commission.

#### Milk Schemes

\*520. SHRI JAGDAMBI PRASAD YADAV : Will the PRIME MINISTER be pleased to state :

(a) the details of the milk schemes being undertaken by the Union Government in the country;

(b) the steps taken to extend the benefits of these schemes in each and every village;

(c) the area covered under these schemes in Bihar so far;

(d) whether the Government propose to launch any new schemes in this regard; and

(e) if so, the details thereof and the names of the places where it is to be launched in the States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) The Union Government is implementing the following schemes :

- (1) Operation Flood - since ended in 1996.
- (2) Integrated Dairy Development Project for non-Operation Flood, hilly and backward areas.
- (3) Technology Mission on Dairy Development.

Under Operation Flood more than 77,000 co-operative societies have been formed. The villages in the Operation Flood Districts, which were left out, are proposed to be covered under a new scheme called New Primary Dairy Co-operatives.

(c) In Bihar, under Operation Flood the districts of Patna, Nalanda, Begusarai, Samastipur, Darbhanga, Madubani, Muzaffarpur, Vaishali, Rohtas, Bhojpur, Gaya, Nawada, Munger, Bhagalpur, Saharsa, Madhepura, Khagana, East Champaran, Sitamarhi, Saran, Siwan and Gopalganj, were included. Besides Jamshedpur, Bokaro and Ranchi were covered for milk marketing where processing facilities were created.

Under the Integrated Dairy Development Project, West Champaran, Purnea, Katihar, Kishanganj, Araria, Deogarh, Godda, Giridin, Dumka and Madhubani districts and Kaimur are covered.

Under the Technology Mission on Dairy Development, Frozen Semen Stations have been strengthened in Patna and Ranchi.

(d) and (e) The Government proposes to launch the following three new schemes for the development of dairying;

- (i) Assistance to Co-operatives
- (ii) New Primary Dairy Co-operatives
- (iii) Vidya Dairies

The places where these schemes will be implemented and other details have not been finalised.